

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.01.2020 (FRIDAY)

COURT - II
10:30 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 908 of 2019	Ved Contracts Pvt. Ltd. Vs. Pan Realtors Pvt. Ltd.	Amit Prabhat Deshpande	Alok Dhill, Varsha Banerjee

For Admission (Fresh Case)

2.	Comp. App (AT) (Ins) No. 1495 of 2019	Indu Projects Ltd. Through IRP Vs. Shrushti Contech Pvt. Ltd.	Anurag Singh	
3.	Comp. App. (AT) No. 359 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	S & M Associates
4.	Comp. App. (AT) No. 361 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	S & M Associates
5.	Comp. App. (AT) No. 362 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	S & M Associates

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 714 of 2019	Mark Splendour Nonwovens Pvt. Ltd. Vs. Dakota Chemicals India Pvt. Ltd.	Anjani Kumar Singh	Pranati Bhatnagar
7.	Comp. App. (AT) (Ins) No. 888 of 2019	Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.& Ors.	Dibyadyuti Banerjee	Ankit Bhardwaj-R1 Rajshekhar Rao-R3-11
8.	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt. Ltd.	Monish Panda	S.P. Singh Chawla
9.	Comp. App (AT) (Ins) No. 949 of 2019	Vijay Pal Garg & Ors. Vs. Pooja Bahry Liquidator in the Matter of GEE Ispat Pvt. Ltd.	Kunal Godhwani	Mahima Singh
10.	Comp. App. (AT) (Ins) No. 1010 of 2019	K.B. Polychem (India) Ltd. Vs. Kaygee Shoetech Pvt. Ltd.	Shailender Kumar	Parveen Kumar Aggarwal

11.	Comp. App. (AT) (Ins) No.1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metals Pvt. Ltd.	A.K. Vali	Shivam Wadhwa
12.	Comp. App. (AT) (Ins) No. 1293 of 2019	Oriental Bank of Commerce Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
13.	Comp. App. (AT) (Ins) No. 1350 of 2019	Girija Agarwal Vs. Swastik Coal Corporation Pvt. Ltd. & Anr.	Gaurav Kejriwal	
14.	Comp. App (AT) (Ins) No. 1354 of 2019	Neeraj Jain Vs. Cloudwalker Streaming Technologies Pvt. Ltd & Anr.	Nikhil Mathur	Vishal Ganda
15.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan
16.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Charu Bansal	K. Datta
17.	Comp. App. (AT) (Ins) No. 1425 of 2019	Ritu Rastogi Resolution Professional Benlon India Ltd. Vs. Riyal Packers	K. Datta	
18.	Comp. App (AT) No. 191 of 2019	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D. Aravindakshan	K.S. Mahadevan

For Hearing

19.	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	Anand Singh Sengar
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By Order

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